Vacant Posts in Groups A and B in Kendriya Vidyalaya Sangathan

785. SHRI ASHOK NATH VERMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

- (a) whether it is a fact that a large number of vacancies of Group 'B' and Group 'A' Officers remained unfilled in the Regional Offices of the KVS located throughout the country for a long period;
- (b) if so, what are the categories of vacancies Region-wise and post-wise;
- (c) what are the reasons for delay in filling, up these vacancies; and
- (d) by when these vacant posts are likely to be filled up?

THE MINISTER OF STATE IN THE **EDUCATION** DEPARTMENTS OF AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE **DEVELOP-**P. MENT (SHRI L. SHAHI): (a) and (b) A statement giving the details of vacant Group 'A' and 'B' posts in various Regional Offices is annexed. Appendix [See CL, Annexure 43].

(c) and (d) Recruitment action is a continuous process and action has been initiated to fill up the posts as per rule.

Schoolls providing Vocational Education in Orissa

786. SHRI BAIKUNTHA NATH SAHU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

- (a) Whether Government have taken steps to vocationalise Education Programme;
- (b) whether Vocational Education has been introduced by the Central Government in some schools in different States; and
- (c) if so, what Is the number of schools in Orissa where Vocational

THE MINISTER OF STATE IN THE **DEPARTMENTS** OF **EDUCATION** AND: CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOP-MENT (SHRI L. P. SHAHI); Centrally Sponsored Scheme Vbcationalisation of Secondary Education has been started in February 198& to promote vocational courses at -\-2 Under 'this scheme financial assistance, is available to States/UTs for starting vocational courses.

■(b) Yes, Sir.

(c) In Orissa sanction has so far been given for starting 724 vocational courses in 181 schools. The proposal for 1989-90 has yet to be-received from the State Government of Orissa.

Gujarati Fishermen in Pakistani Jails

- 717. SHRI MIRZA iRSHADBAIG: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the answer to Unstarred Question 3302 given in the Rajya Sabha on the 29th March. 1989 and state:
- (a) whether it is fact that a number of Gujarati fishermen and boats were kidnapped by Pakistani authorities from the sea of Gujarat Coast and Jakho Harbour and are still in their custody;
- (bl) *it* so, what are the details thereof:
- (c) whether Government have received any representations in this regard; and
- (d) if so, what measures have been taken by Government in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO); (a) and (b) Four boats with 33 fishermen were captured on 26.10.98

and two boats with. 12 Gujarati fishermen we're captured on 3.4.1989.

(e) Yea, Sir.

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(d) The Government has been requesting the Pakistan Government to release and repatriate the fishermen and the boats.

Relief Supplies for Earthquake Victims in U.S.S.R,

788. SHRI K. V. THANGKA-BALU; Will the Minister of EXTER-NAL AFFAIRS be pleased to state:

- (a) whether Government have extended cooperation in sending relief supplies for the victims of earthquake in the U.S.S.R.; and
- (b) if so, what, are the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO); (a) Yes, Sir.,

(b) Five IL-76 planeload₉ of relief supplies, totalling over 150 tonnes were airlifted between 10th to 28th December, 1988. The items included supplies from the various agencies of the Government, the Red Cross, and donations by private industry. The mix of the relief supplies was decided in consultation with Soviet authorities taking into account their priorities. Indian relief supplies includblankets and woollens, tents, stretchers and hospital beds, various categories medical and surgical equipment and drugs. In ad-"Prime Minister's Earthquake Relief Fund" has been constituted to channelise cash contributions from private citizens institutions all over India. State Governments and the administrators of Union Territories were requested to facilitate the receipt of cotributions.

ब्लु फिस्मों का निर्माण, आयात प्रसारण

to Questions'

- @789. श्रीमती सत्या बहिन: क्या मानव संसाधन विकास मंत्री यह बताने की कुपा करेंगे कि :
- (क) क्या यह सच है कि देश में निर्मित और आयातित ब्लू , फिल्मों के कारण युवा पीढ़ी के नैतिक चरित्र में गिर वट भा रही है, जिसके फलस्वरूप देख में सैक्स की प्रवृत्ति में वृद्धि हो रही है, श्रीर यदि हां, तो इस वित्त को रोलने के लिये क्या क्या कदम उठाये गये हैं ! मोर
- (ख) क्या सरकार ने इन लाइब्रेरियों के लिये कोई इनुज्ञ, पत्न जारी लिये हैं और नया मनोरंजन वर या विसी दूसरे गर के साध्यम से राजस्व ासाया जा रहा

मानव संसाधन विकास मंत्रालय में शिक्षा श्रीर संस्कृति विभागों में राज्यमंत्री (श्री एल.पी. साही) : (क) देश में सार्वजनिक प्रदर्शन से पूर्व प्रत्येक फिल्म का, वह सैलुलायह हो अथवा वीहियो. भारतीय हो अथवा विदेशी, चलचित्र , अधिनियम, 1952 (1952 का 37), प्रसाणन नियमावली, 1983 भीर अधिनियम की धारा 5ख (2) के अन्तर्गत केन्द्रीय सर्वार द्वारा दारी दिशो निर्देशों के अधीन केन्द्रीय फिल्म प्रमाणन प्रमाणीकरण अपेक्षित है। बोर्ड द्वारा इन दिशा-निर्देशों में अन्य बातों के साथ-साथ यह भी निर्धारित है कि बेन्द्रीय फिल्म प्रमाणन बोर्ड फिल्मों को सार्वानिक प्रदर्शन संस्वीकृति प्रदान करते समय यष्ट स्निश्चित करेगा कि अभद्रता, अश्लीलता भीर चरित्रहीनता के टारण मानवीय भावनात्रों को कोई ठेस न पहुंचे। इसके ग्रतिरिक्त, ग्रायाित फीचर फिल्मों के मासली में, उन्हें बोर्ड के समक्ष प्रमाणन के लिये प्रस्तुत निये जाने से पहले, उनकी एक स्वतंत्र फिल्म ग्रायात चयन समिति द्वारा सरकार द्वारा घोषित फीचर फिल्मों

@पर्वत: ग्रतारांकित प्रश्न 515 28 अप्रैल, 1989 से स्थानांरतरित हुआ।